HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

: N O T I C E :

IT IS HEREBY notified for the information of the Advocates and the Parties appearing-in-person as under :-

That, it has been instructed by Hon'ble Shri Justice A.S. Chandurkar that w.e.f. 15.06.2022 in the Division Bench presided over by Hon'ble His Lordship, the mentioning shall be restricted only for circulation of the matters justifying extreme urgency and to be listed on the same day or for the next day.

In respect of all other circulations, the praecipes shall be submitted to the Assistant Registrar (Board Section) till 11.00 a.m. of each Court working day for being placed before the undersigned. The undersigned would give the dates as per urgency for the same week or for the coming weeks and at the same time precedence will also be given as per the year of filing.

By Order,

Sd/-
(A.G. Joshi)
Registrar (Judicial)

NAGPUR
DATE: 14.06.2022